

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, COURT-II**

Item No. 208  
(IB)- 667(ND)2019

**IN THE MATTER OF:**

Renu Proptech Pvt. Ltd. ... Applicant/Petitioner  
Vs.  
M/s. Red Topaz Real Estate Pvt. Ltd. ... Respondent

**Under Section: 7 of IBC.**

**Order delivered on 01.07.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**For the Applicant : Mr. Aditya Parolia, Mr. Piyush Singh and  
Mr. Akshay Srivastava, Advocates**  
**For the Respondent : Mr. Gurmeet Bindra, HDFC Bank  
Mr. Rakesh Kumar, Ms. Preeti Kashyap,  
Advocates for RP  
Mr. Vikas Garg, RP in person**

**ORDER**

Counsel for the IRP is present. He has filed the third progress report which is taken on record subject to just exceptions.

Be listed on 8<sup>th</sup> July, 2020.

-Sd-

**(L.N. GUPTA)  
MEMBER (T)**

-Sd-

**(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)**